

ITEM NO.32

Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).291/2021

COMMON CAUSE

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 33197/2021 - CLARIFICATION/DIRECTION)

Date : 20-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Prashant Bhushan, AOR  
Mr. Pranav Sachdeva, Adv.  
Mr. Jatin Bhardwaj, Adv

For Respondent(s) Mr. K.K. Venugopal, Ld. AG  
Mr. Tushar Mehta, Ld. SG  
Mr. Rajat Nair, Adv.  
Mr. Zoheb Hossain, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. Navanjay Mahapatra, Adv.  
Mr. Arvind Kumar Sharma, Adv.  
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 08.11.2021 at the end of the board.

Additional documents, if any, be filed in the  
meanwhile.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master